

**PUBLICATION AND IMPORT OF
POLITICAL LITERATURE BY FOR-
EIGN MISSIONS IN INDIA (REGU-
LATION) BILL***

SHRI SAMAR GUHA Contai): I beg to move for leave to introduce a Bill to regulate the publication and import of political literature by foreign missions in India.

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the publication and import of political literature by foreign missions in India"

The motion was adopted

SHRI SAMAR GUHA I introduce the Bill

**CONSTITUTION (AMENDMENT)
BILL***

(Amendment of articles 24, 84, etc.)

श्री मधु लिमये (बाका) मैं प्रस्ताव करता हूँ कि भारत के संविधान का शेरमशो-धन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER The question is.

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

मधु लिमये : मैं विधेयक को पेश करता हूँ।

**MONOPOLIES AND RESTRICTIVE
TRADE PRACTICES (AMENDMENT)
BILL***

(Amendment of sections 2, 20, etc.)

श्री मधु लिमये (बाका) मैं प्रस्ताव करता हूँ कि एकाधिकारी तथा निर्वन्धनकारी व्यापारिक व्यवहार अधिनियम, 1969 का मशोघन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR DEPUTY-SPEAKER The question is

"That leave be granted to introduce a Bill to amend the Monopolies and Restrictive Trade Practices, Act, 1969"

The motion was adopted

श्री मधु लिमये मैं विधेयक को पेश करता हूँ।

**UNEMPLOYMENT ALLOWANCE
BILL***

SHRI VIKRAM MAHAJAN (Kangra) I beg to move for leave to introduce a Bill to provide for compulsory payment of allowance to all unemployed persons in the country.

MR DEPUTY-SPEAKER The question is

"That leave be granted to introduce a Bill to provide for compulsory payment of allowance to all unemployed persons in the country"

The motion was adopted

SHRI VIKRAM MAHAJAN I introduce the Bill

*Published in Gazette of India Extraordinary, Part II section 2. dated 9-8-74.